

List of cases where Case Management Hearing was held during the month of JANUARY-2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
							Framing the Issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other Stages/Hearing Date
1 SH. SANJEEV KUMAR AGGARWAL, JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2640/2022	06.12.2022	VARUN PIPES & INDUSTRIES VS. NAYAK SANITATION		31.01.2024	31.01.2024	31.01.2024	16.02.2024	16.02.2024	
			Suit for Recovery	CS COMM-968/22	29.03.2022	SIEGENIA INDIA PVT. LTD. VS. BANGALORE SADANANDA SHASHIKANTH		29.01.2024	29.01.2024	29.01.2024	19.02.2024	19.02.2024	
			Suit for Recovery	CS COMM-156/19	30.01.2019	TOP MOTOCOMPONENTS PVT. LTD. VS. AADITYA INDIA EMOTORS LTD.		18.01.2024	29.01.2024	14.02.2024	01.03.2024	01.03.2024	
			Suit for Recovery	CS COMM-6/2023	02.01.2023	CANARA BANK SANJAY KUMAR KESARI VS.		17.02.2024	02.03.2024	02.03.2024	15.03.2024	15.03.2024	
			Suit for Recovery	CS COMM-1347/23	13.10.2023	KRISHAN KUMAR GUPTA VS. MUNICIPAL CORPORATION OF DELHI	22.01.2024	16.2.2024	27.02.2024	27.02.2024	04.03.2024	04.03.2024	
			Suit for Recovery	CS COMM-2595/22	30.11.2022	DEEPAK GARG VS. HERBONICS COSMETICS LTD.	22.01.2024	09.02.2024	24.02.2024	24.02.2024	16.03.2024	16.03.2024	
			Suit for Recovery	CS COMM-394/22	02.02.2022	NIPUN GUPTA SHIVANI KAKKAR VS.		15.02.2024	15.02.2024	15.02.2024	06.03.2024	06.03.2024	
			Suit for Recovery	CS COMM-1006/21	22.03.2021	RAJ KUMAR TULSIAN VS. PRAYAG POLYTECH PVT. LTD.		08.02.2024	09.02.2024	26.02.2024	10.04.2024	10.04.2024	
2 DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	9	CS(COMM)	328/2022	27-01-2022	paras international vs shree giriraj traders	05-12-2023	20-01-2024	20-01-2024		23-02-2024	06-03-2024	08-02-2024 09-02-2024
		9	CS(COMM)	1866/2022	23-07-2022	State Bank of India vs Arti Ahirwar	05-12-2023	20-01-2024	27-01-2024		26-02-2024	11-03-2024	15-02-2024 16-02-2024
		9	CS(COMM)	566/2023	01-0-42023	Nitin Aneja Vs Raj Kumari	14.12.2024	20-01-2024	27-01-2024		07-03-2024	14-03-2024	16-02-2024 17-02-2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
		9	CS(COMM)	1012/2023	11.07.2023	Rajesh Kumar Gupta Vsv MCD	20.01.2024	30.01.2024	05.02.2024	09.02.2024	23.03.2024	30.03.2024	23.02.2024 24.02.2024 11.03.2024 12.03.2024	
		9	CS(COMM)	947/2023	01-07-2023	RAJESH Sharma Vs Anil	06-01-2024	30.01.2024	05.02.2024	29.02.2024	23.03.2024	29.03.2024	21.02.2024 22.02.2024 06.03.2024 07.03.2024	
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1131/2023	07.08.2023	suparbbat electriect cooperative pvt ltd v/s laxmi bansal	18.01.2024				15.03.2024	15.03.2024	-----
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-841/2023	23.05.2023	shiv sharma v/s24 mcd	19.01.2024				19.03.2024	19.03.2024	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1052/2023	19.07.2023	Rameshwar v/s mcd	19.01.2024				19.03.2024	19.03.2024	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1341/2022	27.05.2022	M/s vimla nehru export pvt ltd v/s Ms. Jain cotts	09.01.2024				12.03.2024	12.03.2024	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-938/2023	08.06.2023	Asha ram sons pvt ltd v/s24 Prem chand Gupta	24.01.2024				03.04.2024	03.04.2024	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1179/2023	24.08.2023	Chirag allaudin v/s mcd	18.01.2024				18.03.2024	18.03.2024	
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	Trade Mark	CS(COMM)277/2023	14.02.2023	MANISH MITTAL VS. KANWAR PREET	08.01.2024	PE-04.03.2024 & 05.03.2024	BEFORE DE-19.03.2024 & 20.03.2024	BEFORE PE-19.03.2024	BEFORE PE-27.03.2024	27-03-2023	-
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM)1116/2023	02.08.2023	UMESH TYAGI VS. MCD	08.01.2024	PE-01.02.2024 AND DE-15.02.2024	BEFORE PE-01.02.2024	BEFORE PE-15.02.2024	BEFORE PE-28.02.2024	26.02.2024	-
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)1120/2023	03.08.2023	RAJESH KUMAR GUPTA VS. MCD	08.01.2024	PE-28.02.2024 AND DE-11.03.2024	BEFORE PE-28.02.2024	BEFORE PE-11.03.2024	BEFORE PE-28.03.2024	01.04.2024	-
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM)848/2022	09.03.2022	M/S KAMINI BHATIA MAHIMA HERBS VS. RATAN CHANDRA SPICES & FOOD	10.01.2024	PE-22.02.2024 & 23.02.2024	BEFORE PE-22.02.2024 & 23.02.2024	BEFORE DE-12.03.2024 & 13.03.2024	BEFORE PE-20.03.2024	28.03.2024 AND 30.03.2024	-
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS DJ (COMM)121/2023	31.01.2022	M/S CENTURY PLYBOARDS INDIA LTD VS. AGRAWAL TIMBER REPORT	18.01.2024	PE-05.03.2024, 06.03.2024, 24.07.03.2024	BEFORE PE-05.03.2024, 07.03.2024	BEFORE DE-26.03.2024 & 27.03.2024	BEFORE PE-03.04.2024	02.04.2024, 03.04.2024	-

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		304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(Comm)714/2023	28.04.2023	SURENDER KUMAR JAIN VS. M/S COLOUR COMPANY	18.01.2024	PE-18.03.2024 & 21.03.2024	BEFORE 18.03.2024	BEFORE DE-08-04-2024	BEFORE 17.04.2024	22.04.2024 & 23.04.2024	-	
		304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM)907/2023	05.06.2023	HARI KISHAN GUPTA VS. SH. JASVINDER SINGH	24.01.2024	PE-11.03.2024 & 12.03.2024 AND DE-21.03.2024 & 22.03.2024	BEFORE 11.03.2024	BEFORE DE-21.03.2024	BEFORE 03.04.2024	09.04.2024 & 10.04.2024	-	
		304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM)1222/2023	05.09.2023	PUNJAB NATIONAL BANK VS. M/S ALISHAN SAREES	29.01.2024	PE-26.02.2024 & 27.02.2024 AND DE-14.03.2024 & 15.03.2024	BEFORE 26.02.2024	BEFORE DE-14.03.2024	BEFORE 21.03.2024	27.03.2024 & 28.03.2024	-	
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL											
6	MS. BARKHA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	CENTRAL	410	CS (COMM.) 5402/2021	20.12.2021	MOHD. MUSHFEEK VS. VINAY KUMAR JAIN	03.01.2024	PE-30.01.2024 & 31.01.2024 DE - 05.02.2024	BEFORE 30.01.2024 & 31.01.2024	BEFORE 05.02.2024 & 07.02.2024	FINAL ARGUMENTS 14.02.2024	FINAL ARGUMENTS 14.02.2024		
7	MS. KAVERI BAWEJA DISTRICT JUDGE COMMERCIAL COURT-07	CENTRAL	302	CS(COMM) 322/2022	25.01.2022	M/S MEDILIVESCARE MANUFACTURING PVT. LTD. VS M/S SETHI MACHINERIES	20.01.2024	29.02.2024	29.02.2024	29.02.2024	14.03.2024	14.03.2024	05.03.2024 & 06.03.2024 (DE) & 14.03.2024 (FA)	
			302	CS(COMM) 542/2023	28.03.2023	RADHEY SHYAM GUPTA VS PUNJAB & SIND BANK	30.01.2024	01.03.2024	01.03.2024	01.03.2024	14.03.2024	14.03.2024	11.03.2024 (DE) & 14.03.2024 (FA)	
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL											
9	SH. DEEPAK GARG DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.) CS (COMM)	28-07-2022	CANARA BANK	06.01.2024	PE 02.03.2024, 08.02.2024 DE 23.03.2024	WITHIN TEN DAYS	WITHIN TEN DAYS	on request after conclusion of evidence	on request after the conclusion of evidence		
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.) CS (COMM)	01-10-2021	CANADIAN SP	08.01.2024	PE 21.02.2024, 22.02.2024 DE 18.03.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence		
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.) CS (COMM)	19-09-2023	AMRITPAL SINGH	08.01.2024	PE 19.02.2024, 20.02.2024 DE 11.03.2024, 12.03.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence		
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.) CS (COMM)	02-11-2023	BHUPENDER	08.01.2024	PE 19.02.2024, 20.02.2024 DE 11.03.2024, 12.03.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence		
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.) CS (COMM)	24-05-2023	CANARA BANK	11.01.2024	PE 14.02.2024, 16.02.2024 DE 04.03.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence		

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		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)	31-07-2023	SHREE KRISHNA	15.01.2024	PE 21.02.2024 26.02.2024 DE 13.03.2024	WITHIN TEN DAYS	WITHIN TEN DAYS	on request after conclusion of evidence	request after the conclusion of evidence			
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)	24-12-2022	M/S C.B.S. PUNJ	16.01.2024	PE 26.02.2024 04.03.2024 DE 18.03.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	request after the conclusion of evidence			
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)	26-07-2021	ICICI BANK LTD	16.01.2024	PE 27.03.2024 28.03.2024 DE 09.04.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	request after the conclusion of evidence			
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)	23-09-2023	SAJI JOSEPH	18.01.2024	PE 22.02.2024 23.02.2024 DE 06.03.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	request after the conclusion of evidence			
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)	07-11-2019	VIJAY AGGARWAL	20.01.2024	PE 16.02.2024	WITHIN THREE WEEKS	WITHIN THREE WEEKS	on request after conclusion of evidence	request after the conclusion of evidence			
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)	11-02-2021	M/S SUPER HEROES	20.01.2024	PE 22.02.2024 23.02.2024 DE 06.03.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	request after the conclusion of evidence			
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)	06-10-2022	JAGDISH SACHDEV	22.01.2024	PE 05.03.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	request after the conclusion of evidence			
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)	26-10-2023	KRISHAN KUMAR	23.01.2024	PE 01.03.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	request after the conclusion of evidence			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)/20/10/22	M/S ORIENT LIMITED	Mahesh	9.81E+009	04/01/24	441	Yes	Contested	04/01/24		
			307	Civil	CS (COMM)/11/10/22	NITTU CREATIONS PVT. LTD. Vs M/S LAL CHAND MADAN LAL	Neelam Kumari Malik	7.30E+009	19/01/24	465	Yes	Contested	19/01/24		
			307	Civil	CS (COMM)/18/09/21	UJALA GOEL	Kailash Chand Goel	9.87E+009	31/01/24	865	Yes	Contested	31/01/24		
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	COMM/18/16.01.2021	M/S GULSHAN	3.01.202	-	PE-18.01.2024	As per order, Plaintiff will file affidavit Within one week from the date of	-				
			310	CS (COMM)	COMM/85/26.05.2023	LITE BITE FOODS	5.01.202	-	PE-14.02.2024	-	-				

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		310	CS (COMM)	COMM/1411/	27.10.2023	SUDHIR CONS	8.01.202	-	PE-22.01.2024	As per order, Plaintiff will file affidavit Within one week from the date of	-				
		310	CS (COMM)	COMM/868/	09.03.2021	KAMAL GUPTA	2.01.202	-			-				
		310	CS (COMM)	COMM/1410/	27.10.2023	VIVEK CONTR	8.01.202	-	PE-30.01.2024	As per order, Plaintiff will file Affidavit Within one week from the date of	-				
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL												
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	CS (COMM)	1540/2023	30.11.2023	MAHESH KUMAR AGARWAL V/S RAJ KATTHA PRODUCTS P LTD	31.01.202	23.02.202	7days	7days	NIL	12.2.202	NIL	
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL												
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM	321/2023	05-04-2023	SRI HISSAR CONDUIT PIPE FACTORY PVT. LTD. Vs RITU KAPOOR PR	02-01-2024	024 and 20-	NIL	NIL	NIL	NIL	06-03-2024	
				CS COMM	322/2023	05-04-2023	ARUN DHINGRA Vs RITU KAPOORPR OPRIETOR M/S STANMAY	02-01-2024	024 and 20-	NIL	NIL	NIL	NIL	06-03-2024	
				CS COMM	69/2023	17-01-2023	M/S RZONE BUILDTECH PVT. LTD Vs	21-11-2023	29-02-2024 and 05-03-2024	NIL	NIL	NIL	NIL	29-02-2024	
							M/S ZUI TRADE LINKS								
				CS COMM	30/2023	08-07-2023	ZUI TRADE LINKS Vs	21-11-2023	29-02-2024 and 05-03-2024	NIL	NIL	NIL	NIL	29-02-2024	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL												
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL												

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18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West													
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West													
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	338/2023	02.06.2023	M/S FORBES AND COMPANY LIMITED Vs M/S BHAVYA TOOLING SOLUTIONS	27.01.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT / 27.03.2024	
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	548/2021	03.12.2021	GOPAL DASS ESTATE AND HOUSING PVT LTD Vs COTTAGE INDUSTRIES EXPOSITION	05.01.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	11.03.2024	
				CS (COMM.)	102/2019	27.08.2019	OVERSEAS LOGISTICS Vs SIDHARTHA LOGISTICS COMPANY	08.01.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 08.02.2024	
				TM	185/2021	28.10.2021	HUGO BOSE TRADEMARK MANAGEMENT GMBH Vs SWARAN KUMAR AHUJA	10.01.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 22.03.2024	
				CS (COMM.)	621/2022	14.07.2022	HT MEDIA LTD Vs CHHATTISGARH ENVIRONMENT CONVERSATION BOARD	10.01.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 13.03.2024	
				CS (COMM.)	547/2023	12.10.2023	MARVEL VINYL LTD Vs M/S KOTAK MAHINDRA BANK LTD.	11.01.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 21.03.2024	
				CS (COMM.)	185/2023	31.03.2023	CANARA BANK Vs A.P. ENTERPRISES	15.01.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 07.02.2024	
				CS (COMM.)	105/2023	14.02.2023	GOLD CORP GLOBAL LOGISTICS P. LTD. Vs BAJAJ ALLIANZ GENERAL INSURANCE	15.01.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 28.03.2024	
				CS (COMM.)	495/2019	12.09.2019	LEVI STRAUSS AND COMPANY Vs SOHAN YADAV	18.01.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARG. / 04.04.2024	
				CS (COMM.)	805/2022	21.09.2022	IDBI BANK LIMITED Vs SUNITA MALHOTRA	19.01.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 04.04.2024	
				CS (COMM.)	392/2023	10.07.2023	CDI SECURITY INDIA PRIVATE LIMITED Vs MIST DIRECT SALES PRIVATE	24.01.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 24.04.2024	

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22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL												
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL												
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS(COMM) 281/2023	10.05.2023	M/S EUROPEAN FOODS INDIA PVT LTD VS EXCLUSIVE INTERNATIONAL	09.01.2024	22.02.2024	24.02.2024	04.03.2024	28.03.2024	28.03.2024	N/A	
			6, New Court Block-I	Commercial	CS(COMM) 21/2023	09.01.2023	KEYAL EMPIRE DESIGNS VS SUDHIR BHAI SAREE WALA	20.01.2024	05.02.2024	12.03.2024 & 16.03.2024	02.04.2024 & 06.04.2024	01.05.2024	03.05.2024	N/A	
			6, New Court Block-I	Commercial	CS(COMM) 20/2023	09.01.2023	KEYAL EMPIRE DESIGNS VS SUDHIR BHAI SAREE WALA	20.01.2024	05.02.2024	12.03.2024 & 16.03.2024	02.04.2024 & 06.04.2024	01.05.2024	03.05.2024	N/A	
25	SH. SANDEEP YADAV	South	NIL												
26	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	South	29, New Court Block-II	Commercial	CS (COMM)/630/2022	09-11-2022	SAMRAT BEHL PROP. SAMRAT BEHL'S PHOTOGRAPHY Vs GARG VILLAS PRIVATE	-	-	-	-	-	-	01-12-2023	
			29, New Court Block-II	Commercial	CS (COMM)/480/2022	24-08-2022	GOPSONS PAPERS PVT. LTD. Vs M/S PRISTINE PUBLICATIONS PVT LTD THROUGH ITS	-	-	-	-	-	-	04-12-2023	
			29, New Court Block-II	Commercial	CS (COMM)/244/2022	18-04-2022	VISAGE BEAUTY AND HEALTHCARE PVT LTD Vs. M/S V3F BEAUTY (INDIA) AND ORS	-	-	-	-	-	-	16-12-2023	
			29, New Court Block-II	Commercial	CS (COMM)/212/2023	12-04-2023	ELEVENTURE SYSTEMS AND SERVICES PRIVATE LIMITED Vs SKN HARVANA	-	-	-	-	-	-	18-12-2023	
27	SH. LOKESH SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL												
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	DOUTH EAST 18 BLOCK 1	CS(COMM)	217/22	08-02-2022	M/s Express Housekeeper Pvt. Ltd. Vs Union	0-01-2024	3-02-2024	3-02-2024	22-02-2024	2-02-2024	3-02-2024		
			DOUTH EAST 18 BLOCK 1	CS(COMM)	830/22	24-08-2022	Link Logistics Management Pvt. Ltd. Vs Sabana	15-01-2024	09-02-2024	09-02-2024	28-02-2024	28-02-2024	20-02-2024		

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			DOUTH EAS	18 BLOCK 1	CS(COMM)	787/22	08-08-2022	Intech Infonet Pvt. Ltd. Vs SCS Tech India	16-01-2024	14-02-2024	14-02-2024	07-03-2024	07-03-2024	11-02-2024
			DOUTH EAS	18 BLOCK 1	CS(COMM)	668/22	14-07-2022	M/s All Enterprises Vs M/s JASSD AK Facility	09-01-2024	23-02-2024	3-02-2024	27-03-2024	27-03-2024	11-03-2024
			DOUTH EAS	18 BLOCK 1	CS(COMM)	435/23	04-05-2023	AKK BUILD CON PRIVATE LIMITE D Vs ERANC	05-01-2024	2-02-2024	2-02-2024	05-03-2024	05-03-2024	27-02-2024
			DOUTH EAS	18 BLOCK 1	CS(COMM)	697/23	24-07-2023	SANJAY ENTERPRISES Vs SARAB JEET SINGH	05-01-2024	09-02-2024	09-02-2024	08-03-2024	08-03-2024	09-03-2024
			DOUTH EAS	18 BLOCK 1	CS(COMM)	720/22	25-07-2022	VLCC PERSONAL CARE LTD Vs ASHISH MISHRA	27-01-2024	26-02-2024	6-02-2024	07-05-2024	07-05-2024	04 & 16-02-2024
29	MS. NEELAM SINGH DISTRICT JUDGE	SOUTH-EAST	14	CS/COMM/	640/2021	23-12-2021	M/s Vishwanath Fin Cap Vs. Lalit Kanwer	25.02.2023	N/A	29.01.2024 and 06.02.2024	N/A	09.03.2024	26.03.2024	
				CS/COMM/	642/2021	23-12-2021	M/s Pashupati Manufacturers Vs. Lalit Kanwer	25.02.2023	N/A	29.01.2024 and 06.02.2024	N/A	09.03.2024	26.03.2024	
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL											
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL											
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial S	CS/COMM/1200/22	16-12-2022	M/S Y AXIS SOLUTIONS PVT.LTD Vs M/S QUASAR MEDIA PRIVATE LIMITED	01-11-23	--	--	--	--	--	--
				Commercial S	CS/COMM/143/21	05-03-2021	OPPLE LIGHTING INDIA PVT LTD Vs PRAVIN BAFNA PARTNER	06-11-23	--	--	--	--	--	--
				Commercial S	CS/COMM/410/23	01-05-2023	ZHEJIANG STARLINC INTERNATIONAL LOGISTICS CO.LTD Vs VELOCE LOGISTICS	08-11-23	--	--	--	--	--	--
				Commercial S	CS/COMM/183/21	20-03-2021	M/S DSTR INFRANSTRUC TURE Vs VRK INFRSTRUC TURE PVT. LTD.	25-11-23	--	--	--	--	--	--

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
			Commercial Suit	CS/COMM/489/23	23-05-2023	R.G. BIOCOSMETICS PVT. LTD. Vs KATALYSST CPG CONSULTANTS LTD.	25-11-23	--	--	--	--	--	--	
			Commercial Suit	CS/COMM/494/23	24-05-2023	M/S INDIA OFFSET PRINTERS PVT. LTD. Vs M/S SQUARE BINDING SERVICES	25-11-23	--	--	--	--	--	--	
			Commercial Suit	CS/COMM/811/23	08-08-2023	M/S DSTR INFRASTRUCTURE Vs VRK INFRASTRUCTURE PVT. LTD.	25-11-2023	--	--	--	--	--	--	
			Commercial Suit	CS (COMM)/1163/2022	01-12-2022	CIVICON HI TECH PVT. LTD. Vs ENGINEERING PROJECT INDIA LTD.		--	11-01-2024	--	--	--	--	
			Commercial Suit	CS (COMM)/474/2023	17-05-2023	RCPL LOGISTICS PVT. LTD. Vs M/S G. R. CORPORATION	--	16-01-2024	16-01-2024	--	--	--	--	
			Commercial Suit	CS (COMM)/647/2023	13-07-2023	M/S AESPIRE FORMULATIONS PVT. LTD. Vs M/S NAVNEET ENTERPRISES	--	--	24-01-2024	--	--	--	--	
			Commercial Suit	CS (COMM)/647/2023	13-07-2023	M/S AESPIRE FORMULATIONS PVT. LTD. Vs M/S NAVNEET ENTERPRISES	--	27-01-2024	27-01-2024	--	--	--	--	
33	MS NIRJA BHATIA	SOUTH-EAST	NIL											
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	23	COMMERCIAL CASE	CS/COMM/211/2022	17-12-2022	M/S ZIP EMPORIUM Vs M/S GENUINE INTERNATIONAL	NIL	NIL	NIL	NIL	24-01-2022	NIL	NIL
				COMMERCIAL CASE	CS/COMM/83/2023	23-01-2023	BIRD INFORMATION SYSTEM PVT LTD Vs NARESH KUMAR BERI	05.01.2024	NIL	NIL	NIL	NIL	NIL	NIL
				COMMERCIAL CASE	CS/COMM/513/2023	30-05-2023	INDIA OFFSET PRINTER PVT LTD Vs M/S LEARNING HUB THROUGH	12-01-2024	NIL	NIL	NIL	NIL	NIL	NIL
				COMMERCIAL CASE	CS/COMM/353/2021	07-09-2021	M/S ABHOG INFRASTRUCTURE PVT. LTD. Vs M/S KANTI AUTOMATIC SYSTEMS	15-01-2024	NIL	NIL	NIL	NIL	NIL	NIL
				COMMERCIAL CASE	CS/COMM/631/2023	07-07-2023	PRISM JOHNSON LIMITED Vs BROAD HOMES PRIVATE LIMITED	23-01-2024	NIL	NIL	NIL	NIL	NIL	NIL

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
							25-01-2024	NIL	NIL	NIL	NIL	NIL	NIL	
			COMMERCIAL CASE	CS/COMM/248/2021	09-07-2021	M/S IMPERIAL CABLES PRIVATE LIMITED Vs CANARA BANK	25-01-2024	NIL	NIL	NIL	NIL	NIL	NIL	
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS (COM)	18/2019	02/08/19	S. RANJIT SINGH VS BLUE STAR LTD	01/10/24	02.02.24	NIL	NIL	06.03.2024	NIL	NIL
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	12	RECOVERY	277/2023	27-07-2023	SUMAN DEVI VS. KRISHNA TRADERS	18-10-2023	-	-	-	-	-	P.E.-09-02-2024,17-02-2024 D.E.-28-02-2024 FINAL ARGUMENT
			12	RECOVERY	183/2023	22-05-2023	RAJESH JAIN VS. POOJA NIJWAN	18-10-2023	-	-	-	-	-	P.E-01-02-2024,07-02-2024 D.E.-21-02-2024,FINAL ARGUMENT
			12	RECOVERY	113/2023	29-03-2023	CANARA BANK E-SYNDICATE BANK VS. SHEKHAR SHARMA	12-07-2023	-	-	-	-	-	P.E-08-02-2024,-D.E.-20-02-2024,-FINAL ARGUMENT
			12	RECOVERY	134/2024	02-09-2021	RAKESH CINE MEDIA PVT.LTD. VS. DHANANJAY DHADKAN	19-08-2023	-	-	-	-	-	P.E-23-02-2024,29-02-2024,04-03-2024-D.E.-19-03-2024,-FINAL ARGUMENT
			12	RECOVERY	164/2023	09-05-2023	SUMAN VS. SHAHISTA	16-10-2023	-	-	-	-	-	P.E-30-01-2024,19-02-2024 D.E.-04-03-2024,FINAL ARGUMENT
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	101	CS Comm	103/2022	31-03-2022	M/S SATVIK FACILITY MANAGEMENT PVT. VS ECARTES TECHNOLOGY PVT. LTD.	6-01-2024	01-03-2024, 15-03-2024, 26-03-2024 & 27-03-2024	01-03-2024	01-03-2024	06-04-2024	26-04-2024	...
			101	CS Comm	166/2022	26-05-2022	M/S R2K INFRA VS M/S SIKKA INFRA PLANET PVT. LTD.	8-01-2024	22-04-2024, 23-04-2024, 29-04-2024, 01-05-2024 & 02-05-2024	22-04-2024	22-04-2024	27-05-2024	03-07-2024	...
			101	CS Comm	169/2022	26-05-2022	M/S R2K INFRA VS M/S G. R. REALCON PVT. LTD.	8-01-2024	08-07-2024, 09-07-2024, 10-07-2024, 18-07-2024 & 19-07-2024	08-07-2024	08-07-2024	02-08-2024	2-08-2024	...
			101	CS Comm	103/2023	15-03-2023	TD. VS P AND	24-01-2024	12-03-2024, 19-03-2024, 01-04-2024, 02-04-2024, 25-04-2024	12-03-2024	12-03-2024	25-04-2024	3-05-2024	...
			101	CS Comm	28/2023	11-01-2023	AIN VS HIMAN	25-01-2024	15-04-2024, 16-04-2024, 01-05-2024 & 05-05-2024	15-04-2024	15-04-2024	20-05-2024	3-06-2024	...
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	201	CS (COMMERCIAL)/CIVIL	CS (COMM)105/2023	BANK OF BARODA VS FIROJ KHAN	04-01-2024	WITHIN 10 DAYS	YES	NO	3 DAYS TO PRIOR TO FINAL ARGUMENT i.e. 12-03-2024	BE HEARD ON 08-02-2024 P.E. 29.02.2024 - D.E. 12.03.2024 FINAL	-	

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing									
							WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT i.e.	TO BE HEARD ON 12-03-2024	BEFORE 20-01-2024	PE	Final Argument	Other Stages/Hearing Date	
			CS (COMMERCIAL)/CIVIL	CS (COMM)-75/2023	PUNJAB NATIONAL BANK VS GOPAL BANSAL	05-01-2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT i.e.	TO BE HEARD ON 12-03-2024	BEFORE 20-01-2024	PE	Final Argument	Other Stages/Hearing Date	
			CS (COMMERCIAL)/CIVIL	CS(COMM)-134/2022	M/S ARSHAN HANDLOOM INDIA THROUGH ITS PROPRIETOR VS M/S. MISHRA	08-01-2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT i.e.	TO BE HEARD ON 02-03-2024	BEFORE 17-02-2024	PE	Final Argument	Other Stages/Hearing Date	
			CS (COMMERCIAL)/CIVIL	CS(COMM)-64/2023	PUNJAB NATIONAL BANK VS DOM HARDWARE SANTARY	11.01.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT i.e.	TO BE HEARD ON 21-03-2024	BEFORE 09-02-2024	PE	Final Argument	Other Stages/Hearing Date	
			CS (COMMERCIAL)/CIVIL	CS(COMM)-112/2023	BANK OF MAHARASHTRA VS AYUSH NEGI	11.01.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT i.e.	TO BE HEARD ON 27-03-2024	BEFORE 22-02-2024	PE	Final Argument	Other Stages/Hearing Date	
39	SH. BRIJESH KUMAR GARG	Shahdara	301, New Court Building	CS(COMMERCIAL)			Framing the issues	Listing of Witness	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments	Other Stages/Hearing Date			
				CS(COMMERCIAL)	526/2023	18-10-2023	PUNJAB NATIONAL BANK Vs. BALVINDER SINGH PROPRIETOR M/S DEEP ENTERPRISES	01/08/2024	Not Filed	Not Filed	Not Filed	NO	NO	PE	22.02.2024 DE-23.02.2024 & 24.02.2024 F/A - 28.02.2024 Final Argument	
				CS(COMMERCIAL)	495/2023	27-09-2023	SAB IMPEX PVT LTD THROUGH ITS AR SH MANISH JAIN Vs. SKM CARACI TOP	01/18/2024	Not Filed	Not Filed	Not Filed	NO	NO	12.02.2024 & 14.02.2024 PE , 19.02.2024 & 28.02.2024 PE		
				CS(COMMERCIAL)	114/2020	23-01-2020	ANKIT JAIN PROPRIETOR RAJ INDUSTRIES Vs. AKASH JAIN M/SNAYAN ENTERPRISES	01/22/2024				NO	NO	12.02.2024 & 14.02.2024 PE , 19.02.2024 & 28.02.2024 PE		
				CS(COMMERCIAL)	487/2023	26-09-2023	MANMOHAN SAHNI Vs. GYANSHU AHUJA	01/23/2024	Not Filed	Not Filed	Not Filed	NO	NO	13.02.2024 PE		
				CS(COMMERCIAL)	83/2023	21-02-2023	SH. MOHIT MALIK PROPRIETOR OF M/S OM SAI TRADERS Vs. SH. GILLAV	29.01.2024						15.02.2024 & 16.02.2024 PE , 22.02.2024 & 28.02.2024 PE		
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)		ROOM NO	COMMERCIAL	CS COMM 38	31-07-2023	RAJU DEVI BANSAL	31.01.2024	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/15-03-2024		
			ROOM NO	COMMERCIAL	CS COMM 535/2023	21-10-2023	EASY TRIP PL	18.01.2024	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/05-02-2024		
			ROOM NO	COMMERCIAL	CS COMM 58	06-02-2023	PANKAL PAUL	23.01.2024	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/06-02-2024		

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
		ROOM NO	COMMERCIAL	CS COMM 41	18-08-2023	SARAOGI SUP	24.01.20	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/07-02-2
		ROOM NO	COMMERCIAL	CS COMM 48	25-11-2021	MANISH KEJ	29.01.20	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/15-03-2
		ROOM NO	COMMERCIAL	CS COMM 54	22-09-2022	J P GUPTA Vs	30.01.20	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/18-03-2
		ROOM NO	COMMERCIAL	CS COMM 46	18-09-2023	P.R. ENTERPR	31.01.20	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/23-03-2
		CS (COMMERCIAL)/CIVIL	CS(COMM)-133/2022	ATUL JAIN VS REEMA JAIN	18.01.2024	WITHIN 10 DAYS	YES	NO	3 DAYS TO PRIOR TO FINAL ARGUMENT i.e.	HEARD ON 28-03-2024	BEFORE P.E.	19-02-2024 12.03.2024 - D.E. 28.03.2024	
		CS (COMMERCIAL)/CIVIL	CS(COMM)-118/2023	M/S SIMS MEDICARE VS. MEDICYL PHARMA	18.01.2023	WITHIN 10 DAYS	YES	NO	3 DAYS TO PRIOR TO FINAL ARGUMENT i.e.	HEARD ON 23-03-2024	BEFORE P.E.	14-02-2024 13.03.2024 - D.E. 23.03.2024	
		CS (COMMERCIAL)/CIVIL	CS(COMM)-62/2020	RUCHI GARG VS. M/S PUSHPENDRA HATCHERY AND OTHERS	18.01.2023	WITHIN 10 DAYS	YES	NO	3 DAYS TO PRIOR TO FINAL ARGUMENT i.e.	HEARD ON 04-04-2024	BEFORE P.E.	15-02-2024 18.03.2024 - D.E. 04.04.2024	
		CS (COMMERCIAL)/CIVIL	CS(COMM)-48/2021	MR. KARAN BHUTANI VS. RAJESHWARI	19.01.2024	WITHIN 10 DAYS	YES	NO	3 DAYS TO PRIOR TO FINAL ARGUMENT i.e.	HEARD ON 18-04-2024	BEFORE P.E.	29-02-2024 28.03.2024 - D.E. 18.04.2024	
		CS (COMMERCIAL)/CIVIL	CS(COMM)-59/2023	HARSHAD GUPTA VS. GREEN WAVES	20.01.2024	WITHIN 10 DAYS	YES	NO	3 DAYS TO PRIOR TO FINAL ARGUMENT i.e.	HEARD ON 05-04-2024	BEFORE P.E.	20-02-2024 19.03.2024 - D.E. 05.04.2024	
		CS (COMMERCIAL)/CIVIL	CS(COMM)-62/2023	VASUDHA ENVIROACTION LLP VS. GREEN WAVES ENVIRONMENTAL	20.01.2024	WITHIN 10 DAYS	YES	NO	3 DAYS TO PRIOR TO FINAL ARGUMENT i.e.	HEARD ON 05-04-2024	BEFORE P.E.	20-02-2024 19.03.2024 - D.E. 05.04.2024	
		CS (COMMERCIAL)/CIVIL	CS(COMM)-29/2022	CANARA BANK VS SUBHADRA	24.01.2024	WITHIN 10 DAYS	YES	NO	3 DAYS TO PRIOR TO FINAL ARGUMENT i.e.	HEARD ON 10-04-2024	BEFORE P.E.	28-02-2024 21.03.2024 - D.E. 10.04.2024	
41	SH. SURENDER S. RATHI	NIL											
42	SH. REETESH SINGH	C.No 304 Sh Reetesh Singh DJ(comm-04)				Framing the issues	Listing of witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other stages/Hearing Date	

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North												
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM. 440/2023	26.09.2023	M/S GREEN INDIA POLYTEX VS UNITEC FIBRES PVT. LTD.	09.01.2024	16.01.2024	23.01.2024	23.01.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 126/2023	14.03.2023	ANIL CHANDEL VS PRADEEP SHARMA	10.01.2024	18.01.2024	31.01.2024	31.01.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 423/2023	20.09.2023	SEMICONIC DEVICES PVT LTD. VS ADVIK OPTOELECTRONICS PVT. LTD.	15.01.2024	22.01.2024	29.01.2024	29.01.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 433/2023	18.09.2023	CANARA BANK VS M/S SURYA SHG AND ORS.	04.01.2024	11.01.2024	18.01.2024	18.01.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 544/2023	07.12.2023	CANARA BANK VS MS NISHIKA INFRATECH	22.01.2024	29.01.2024	05.02.2024	05.02.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 46/2023	23.01.2023	CANARA BANK VS SHIVAM SEHGAL	23.01.2024	29.01.2024	09.02.2024	09.02.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 188/2020	25.01.2024	UNION BANK OF INDIA VS GOPAL DAIRY	25.01.2024	01.02.2024	15.02.2024	15.02.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 463/2023	12.02.2022	SMT. VIDHYA VS KAPIL YADAV	25.01.2024	01.02.2024	15.02.2024	15.02.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 259/2023	30.05.2023	MEGHA NANDA VS SURAJ NATH	29.01.2024	05.02.2024	19.02.2024	19.02.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 205/2023	26.04.2023	M/S BESTECH ENTERPRISES VS M/S SRI SRINATH INFRA	31.01.2024	08.02.2024	22.02.2024	22.02.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM. 434/2023	21.09.2023	PIUSH GOEL VS PRIYA SONI	31.01.2024	08.02.2024	22.02.2024	22.02.2024	NIL	NIL	NIL
			47	MS. SAVITA RAO/VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		613	Commercial suit	CS (COMM)/436/2023	19-09-2023	MODVAK CABLES INDIA PRIVATE LIMITED Vs PRADEEP KHANNA	05-01-2024	23-01-2024	23-01-2024	23-01-2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing								
		613	Commercial suit	CS (COMM)/208/2022	05-05-2022	SANDEEP MADAN Vs SANJAY CHAWLA	08-01-2024	01-02-2024	01-02-2024	01-02-2024	NIL	NIL	26/02/2024		
		613	Commercial suit	CS (COMM)/284/2023	06-06-2023	HARISH KUMAR Vs MUNICIPAL CORPORATION OF DELHI	10-01-2024	22-02-2024	22-02-2024	22-02-2024	NIL	NIL	26/02/2024		
		613	Commercial suit	CS (COMM)/136/2021	30-03-2021	LOTUS TRENDS PVT LTD TH. AR ASHOK KUMAR PANDEY Vs P.B.RETAIL PVT LTD	22-01-2024	22-01-2024	22-01-2024	07-02-2024	NIL	NIL	24/02/2024		
		613	Commercial suit	CS (COMM)/64/2019	25-04-2019	JAGDSIH PRASAD GOYAL Vs RAJAN CHUGH	25-01-2024	13-02-2024	13-02-2024	13-02-2024	NIL	NIL	21/03/2024		
		613	Commercial suit	CS (COMM)/332/2023	20-07-2023	CROWN LAB SUPPLIES Vs SMALL AND MEDIUM BUSINESS INDUSTRY	29-01-2024	19/02/2024	19/02/2024	19/02/2024	NIL	NIL	12/03/2024		
		614	Commercial Suit	CS (Comm.)/348/23	27.07.2023	Bank of Maharashtra Vs Saurab Rishi	05.01.2024	PE – 12.02.2024, DE – 14.02.2024	NIL	NIL	NIL	NIL	NIL		
		614	Commercial Suit	CS (Comm.)/35/22	22.01.2024	SBI Vs Pushpender Singh	22.01.2024	PE – 12.02.2024, DE – 24.02.2024	NIL	NIL	NIL	NIL	NIL		
		614	Commercial Suit	CS (Comm.)/514/22	29.10.2022	Money Philip Vs Zeus Technology	27.01.2024	PE – 14.02.2024, DE – 27.02.2024	NIL	NIL	NIL	NIL	NIL		
49	SH. RAKESH PANDIT DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST		509	CS(COMM)	268/23		M/S Manvi Impex Vs. M/s Gauri Enterprises	24.01.2024	PE 26.02.2024	NIL	NIL	NIL	NIL	18.03.2024